Oral Answers

SHRI BHUPESH GUPTA: May I know, Madam, if the Government have come across serious allegations against the administration of the National Coal Development Corporation about their failure to carry out the task assigned to them in the matter of raising coal, improving mining and labour conditions and so on? If so, what action have they taken with g view to improving the situation?

SHRI C. SUBRAMANIAM: I am very sorry_> Madam, I have not come across any such allegation. Perhaps I may be receiving them soon.

SHKI SURJIT SINGH ATWAL: Madam, may I know if it is a fact that the cost of the coal raised by the N.C.D.C. is much higher than the oost of the coal selling in the market; and h" it is so, what actions are being taken by the Government to bring the cost down?

SHRI C. SUBRAMANIAM: Madam, the cost is always kept in mind and every attempt is being made to bring it down. The cost ultimately depends upon the conditions in which mining has got to be done.

SHRI BHUPESH GUPTA: Madam . . .

THE DEPUTY CHAIRMAN: Your complaints has not reached him.

SHRI BHUPESH GUPTA: Not my complaint. Why should I complain? My question is whether the hon. Minister's—he is a very intelligent person because he comes from Tamil-nad—attention has been drawn to the fact that the private coal miners have made a number of statements poi Mng out the failures of the Na-tio-"' Coal Development Corporation in ?rv.!er to justify their claims to the Gov. nment and ridicule the public sector?

779 RSD—2.

SHRI C. SUBRAMANIAM: Madam, this is a matter of opinion. We have found so many charges not only in the coal sector but in the other sectors also. I do not know whether the hon. Member takes them seriously.

to Questions

•222. [The questioner (Shri B. K. Gaikwad) was absent. For artswer, vide col. 1411 infra.]

*222. [The questioner (Shri B. K. Shekhar) was absent. For answer, vide col. 1411-12 infra.]

LECTURERS OF DELHI UNIVERSITY COLLEGES AFFECTED BY THE REVISED PAY BCALES

◆224. SHRI V. M. CHORDIA: Will the Minister of EDUCATION be pleased to refer to the reply given to Starred Question No. 388 in the Rajya Sabha on 3rd September, 1963 and state:

(a) whether Government have taken any decision on the representation of the lecturers of the Colleges affiliat ed to the University of Delhi regard ing anomalies in the fixation of their pay in the revised scales;

(b) if so, what is the decision;

(c) whether the decision would be applicable to all the lecturers or soma particular class of lecturers; and

(d) if no decision has been taken, what are the reasons for the delay?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA) : (a) The matter is still under consideration of the University Grants Commission.

(b) and (c) Do not arise.

(d) The matter is to be considered at the next informal meeting of the Vice-Chancellors of the Central Universities, which is likely to be held in February, 1964.

श्वी विमलकुमार मन्नालालजी चौरड़ियाः यह दुर्भाग्य रहा कि तीसरे मंत्री से मैं यह प्रश्न कर रहा हूं। क्या माननीय मंत्री जी बतायेंगे कि ये एनामलीज जब स्वीकार कर ली गई हैं-हमायन कबिर साहब ने पहले ही स्वीकार किया है-तो ऐसी स्थिति में इसका शीघ्र निर्णय होने में ऐसी कौन सी बाधा आ रही है कि वह निर्णय नहीं हो रहा है ? पहले के उत्तर में बताया गया था कि सितम्बर में ही इनकी बैठक होने वाली है और इसमें इस बारे में भी विचार किया जायगा ?

Oral Answers

SHRI M. C. CHAGLA: The Vice-Chancellor of the Delhi University, Mr. Deshmukh, drew our attention to some of these anomalies. We consulted the Vice-Chancellors of the Central Universities and now it is arranged that a meeting of the Vice-Chancellors will be held in February when these matters will be gone into and a decision arrived at.

श्री विमलकुमार मन्नालालजी चौरड़िया ः क्या श्रीमान को यह ज्ञात है कि देहली में यनिवर्सिटी के रजिस्ट्रार साहब ने यहां पर जितने कालेजेज हैं उनको एक पत्र लिखा था • और उस पत्र के ढारा सारी एनोमलीज के बारे में और उसका क्या हल किया जाय इसके बारे में बताया था ? उसका कोई उत्तर ग्राया यह क्या श्रीमान को ज्ञात है ग्रौर उस पर कोई य लेने की क्या सम्भावना है ?

श्री एम० सी० छागला: उसी चीज का डिसीशन इस कांफ्रेंस में लिया जायगा । वह खत हमें मिला, हमने उस पर ख्याल किया, एनामलीज को कंसीडर किया और सव बाइस-चांसलरों को कंसल्ट किया ग्रौर उसी ने के लिये वाइस-चांसलर्स का फैसला nरवरी में बुलाई गई है।

श्री विमलकुमार मन्नालालजी चौरड़िया : क्या श्रीमान को यह ज्ञात है कि यह पत्र ग्रगस्त में लिखा गया था और अगस्त में पहले जब प्रहन पूछा गया था उस समय यह बताया गया था कि सितम्बर में इसकी बैठक होने बली है। तो ऐसी स्थिति में सितम्बर की बैठक

में इस बारे में भी कुछ निर्णय हुआ या अथवा नहीं और नहीं हुआ था तो क्या कारण ह ?

to Questions

SHRI M. C. CHAGLA: I am sorry that we have to adopt a fairly elaborate procedure. Our attention was drawn to the anomalies. Mr. Desh-mukh made certain suggestions. We consulted the Vice-Chancellors of the Central Universities. They made certain recommendations and ultimately it was decided that this meeting should be held in February when the whole matter should be thrashed out. I assure my hon. friend that we will do our best to expedite the matter.

श्री राम सहाय : क्या में यह जान सक्ंगा कि जो पे का रिवीजन हो रहा है उसमें रोडर्स की तनख्वाहों में यहां बहत कुछ कमी है बनिस्बत दूसरी युनिवसिटीज के, तो क्या उसके बारे में भी विचार किया जायगा?

SHRI M. C. CHAGLA: The scale recommended by the Commission for the Delhi colleges is:

Principal-Rs. 1,000-50-1,500.

Lecturers-Rs. 400-30-640-E.B.-40-800.

इसमें रीडर्स का तो नहीं है मगर उसका भी ख्याल रखेंगे।

CONTINUANCE OF THE EMERGENCY

*225. SHRI BHUPESH GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether his attention has been drawn to the 'Political Commentary* on the emergency in the 'Statesman*. October 25, 1963 and similar critical observations in other newspapers about the continuance of the emergency; and

(b) if so, whether the public opinion, as reflected in these commentaries, editorials and observations is being considered by Government?

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